3481. [Transferred to the 22nd December, Gujarat State are going on as per schedule. 1993.]

TELUGU GANGA PROJECT

3482. SHRI V. NARAYANA SWAMY : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Tamilnadu Government have requested the Andhra Pradesh Government for quick implementation of Telugu Ganga Project;

(b) if so, the reaction of that Government;

(c) the estimated cost of the project and when it is likely to be implemented; and

(d) what is the role of the Central Government in the matter of helping the States financially ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGAN) : (a) to (c) The Government of Andhra Pradesh and Tamil Nadu have decided to complete essential works of Telugu Ganga Project needed to deliver drinking water to Madras city by June, 1995. The latest estimated cost of the project is Rs. 1307 crores at 1991-92 standard schedule of rates of Andhra Pradesh Government. The project is scheduled to be completed by 1999—2000.

(d) The cost of the project is to be shared by the Governments of Andhra Pradesh and Tamil Nadu on a mutually agreed basis.

ON-GOING PROJECTS IN GUJARAT

3483. SHRI AHMED MOHMEDBHAI PATEL : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether number of major and medium on-going irrigation projects in

(b) if so, in how many cases there has been cost escalation;

(c) the present status and the amount spent so far; and

(d) the time by which these projects are likely to be completed and their irrigation capacity ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGAN) : (a) to (d) Information is being collected and will be laid on the Table of the House.

AUDIT OBJECTION IN THE IMPLEMENTATION OF UPPER INDRAVATI PROJECT

3484. SHRI BASANT KUMAR DAS : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it is a fact that the Cemptrollar and Auditor General of India has pointed out some grevious irregularis in the manner of implementation of upper Indravati Project in Orissa;

(b) if so, what are the nature of objections; and

(c) whether Government propose to fix any responsibility[accountability on any person or organisation ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISRY OF WATER RESOURCES (SHRI P. K. THUNGAN) : (a) to (c) Yes, Sir. The Comptroller and Auditor General of India in his report for the year ending 31st March, 1992 (no. 3) (civil) *Govetwnent* of Orissa has pointed out irregularities involving in all an amount of Rs. 314.14 lakhs on account